

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

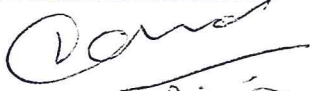

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/722/(IB)/2017  
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD  
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. L. BUDNISI	PCS in App'ar	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondent/CP	

**ORDER**

Representative for Applicant present. Counsel for Respondent prayed for time to make the payment. At request, matter is adjourned. Put up on 01.03.2018 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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